



Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat, J&K
Jammu/Srinagar

NOTIFICATION

Jammu, the 6th January, 2022

S O. 11. – In exercise of the powers conferred by section 23 of the Jammu and Kashmir Reservation Act, 2004, the Government of Jammu and Kashmir hereby makes the following amendment in the Jammu and Kashmir Reservation Rules, 2005; namely:-

‘In rule 24, for the words and sign “the certificates shall be renewable after following the procedure prescribed for issuance of such certificates.”, the words and sign “in the case of Economically Weaker Sections (EWS) for a period of one year from the date of its issuance. The certificates so issued shall be renewable after following the procedure prescribed for issuance of such certificate.” shall be substituted.’

This notification shall be deemed to have come into force w.e.f 1st of November, 2019 i.e. the date notification SRO 518 of 2019 dated 02.09.2019 has come into force.

By order of the Government of Jammu and Kashmir

(Sheetal Nanda, IAS)
Secretary to the Government

No.SWD/Res/04/2019-IV

Dated: -06.01.2022

Copy to the:

1. Additional Chief Secretary, Health and Medical Education Department.
2. Additional Chief Secretary, Finance Department.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioners, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal.

12. Director Information, J&K.;
13. All Deputy Commissioners.
14. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
15. Secretary, Public Service Commission/Vigilance Commission/Backward Classes Commission/SSB/BoPEE.
16. Director, Archives, Archaeology & Museums, J&K, Jammu.
17. Secretary, J&K Legislative Assembly.
18. General Manager, Government Press, Srinagar/Jammu.
19. Private Secretary to the Chief Secretary, J&K.
20. Private Secretary to Advisor (F) to the Hon'ble Lieutenant Governor.
21. Private Secretary to Principal Secretary to Government, Social Welfare Department.
22. I/c Website, Social Welfare Department.
23. Stock file.

Manoj Kumar
06.01.2022

(Manoj Kumar) JKAS
Under Secretary to Government,
Social Welfare Department